Ratification of U.N. International Instruments by India

Total.

1443. SHRi MURLIDHAR CHAND-RAKANT BHANDARE.- Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the U. N. Interna tional instruments in the field of human rights which have not been ratified by India; and
- (b) the reasons fo;- their non-ratification?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) The major UN instruments in the field of human rights which have not been ratified by India are:

- (I) Convention on the Rights of the Child;
- (ii) Convention on the Elimination of AH Forums of Discrimination Against Women;
- (iii) Convection against Torture and other Cruel Inhuman or Degrading Treatment or Punishment;

(iv) Optional Protocol to the International Covenant on Civil and Political Rights;

900.00

900.00

700.00

- (v) Second Optional Protocol to the International Covenant on Civil and Political Rights;
- (vi) Convention on the Protection of the Rights of all Migrant Workers and Members of their Families (1990).
- (b) Of the above, the instruments at (i) & (ii) are under consideration for ratification while the instruments at (iii), (iv) and (v) are not presently under consideration for ratification on account of the difficulties faced in reconcilling some of their provisions with our national laws. The instrument at S. No. (vi) has been adopted only on 18 December 1990.

Towns connected with Local Telephones

1444. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Ghaziabad and Faridabad are connected with local telephones of Delhi;

- (b) what are the other towns that are so connected with local calls even though they are different towns; and
- (c) what are the guidelines in this re gard to bring them under local call?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

- (b) Bahadurgarh, Ballabhgarb, Badarpur and NOIDA are other towns so connected with Delhi.
- (c) All subscribers who are within the Municipality/Corporation boundary or in small places within 5 Kms. radial distance of any local area exchange are treated as local subscribers.

Even though the towns mentioned do not fall under the guidelines of local area concept they continue to have local call rates with Delhi at present as they formed part of Delhi Telephone System earlier.

1445. [Transferred to 2nd August, 1991]

Appointment of CMD, Shipping Corporation of India

1446. SHRI V. NARAYANASAMY: Will the Minister of SURFACE TRA NSPORT be pleased to state;

- (a) whether the previous Government headed by Shri Chandra Shekhar appointed Chairman-cum-Managing Director, Shipping Corporation of India while demitting his office as Prime Minister; and
- (b) whether Government is initiating the move to review the said appointment?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

to Questions

(b) The matter is under consideration.

Transfer of amount to Tamil Nadu Under the Central Road Fund

1447. SHRI PASUMPON THA. KIRUTTINAN:

SHRI T. R. BALU:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) what is the total amount accrued under the Central Road Fund as per the new guidelines, for transfer to Tamil Nadu:
- (b) the details of proposals of Tamil Nadu Government under Central Road Fund scheme sent *to* the Central Government; and
- (c) the steps taken by the Central Government to clear those proposals?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Although New Resolution about the Central Road Fund was adopted by Parliament in May 1988, actual augmentation of the Fund has not yet taken place.

- (b) In June 90, the Govt, of Tamil Nadu had forwarded a list of schemes to be approved under CRF vide the statement enclosed.
- (c) As actual augmentation of CRF under New Resolution against which the proposals were invited has not taken place, none of the proposals has been processed for approval as yet.